

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 121
TO BE ANSWERED ON DECEMBER 15, 2022**

SCHEMES FOR REHABILITATION OF HOMELESS PEOPLE

NO. 121. SHRI RODMAL NAGAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) whether there are many homeless people in the country who live at public places like footpaths, flyovers, railway stations, etc. and if so, the details thereof;**
- b) whether the Government has formulated any scheme to rehabilitate and provide necessary skill training and education to the said homeless people, particularly children; and**
- c) if so, the details thereof?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a)to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. *121 DUE FOR ANSWER ON 15.12.2022 REGARDING SCHEMES FOR REHABILITATION OF HOMELESS PEOPLE

(a): As per census 2011, the total urban houseless population in the country is 9,38,348.

(b)&(c): As per 7th Schedule of the Constitution of India, Land & Colonisation are State subjects. Therefore, it is the primary responsibility of States/Union Territories (UTs) to take steps and devise schemes to provide for rehabilitation of homeless persons. Central Government is supplementing the efforts of State Governments/UTs through the following steps:

- (i) MoHUA is administering 'Shelters for Urban Homeless (SUH)' under Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless. As per SUH guidelines, convergence of various entitlements of social security, food, education and health care systems are provided at the shelters for the urban homeless. Provision for admission of the homeless children to government school, skill training, etc. is provided in the scheme guidelines. The operational guidelines of SUH is available at https://nulm.gov.in/PDF/NULM_Mission/NULM-SUH-Guidelines.pdf. The State/UT project Sanctioning Committee is competent to approve proposals for establishment of shelters. The State/UT wise detail of the shelters for urban homeless is at Annexure-I.**
- (ii) MoHUA is also implementing Pradhan Mantri Awas Yojna-Urban (PMAY-U) for providing assistance to States/UTs for**

addressing the housing requirement of eligible urban households. PMAY-U envisages providing all weather pucca houses with basic civic amenities to all eligible urban households.

(iii) The Department of School Education and Literacy with effect from 2018-19 has launched an Integrated Centrally Sponsored Scheme for School Education-Samagra Shiksha. Under the scheme, financial assistance is provided to States and UTs for undertaking various activities for universalisation of school education, which also include education to homeless children.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (b&c) OF LOK SABHA
STARRED QUESTION NO.121 TO BE ANSWERED ON 15.12.2022**

STATE/UT WISE DETAILS OF FUNCTIONAL SHELTERS

(as on 30.11.2022)

S. No.	States/UTs	Functional
1.	Andhra Pradesh	88
2.	Assam	1
3.	Bihar	84
4.	Chandigarh	1
5.	Chhattisgarh	41
6.	Delhi	193
7.	Goa	3
8.	Gujarat	53
9.	Haryana	51
10.	Himachal Pradesh	19
11.	Jammu & Kashmir	1
12.	Jharkhand	55
13.	Karnataka	116
14.	Kerala	17
15.	Madhya Pradesh	120
16.	Maharashtra	94
17.	Meghalaya	4
18.	Mizoram	96
19.	Nagaland	3
20.	Odisha	48
21.	Puducherry	2
22.	Punjab	27
23.	Rajasthan	207
24.	Sikkim	1
25.	Tamil Nadu	225
26.	Telangana	35
27.	Tripura	7
28.	Uttar Pradesh	135
29.	Uttarakhand	11
30.	West Bengal	50
	TOTAL	1,788